

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-572/97

New Delhi this the 5th day of May, 1998.

Hon'ble Sh. T.N. Bhat, Member (J)

(3)

Smt. Suraj Paul,
W/o Sh. S.K. Paul,
R/o C-10, Manu Apartments,
Mayur Vihar, Phase-I,
Delhi-92. Applicant

(through Sh. P.P. Khurana - Not present even on the
second call)

versus

1. The Secretary,
Delhi State,
Old Secretariat,
Delhi.
2. The Director,
Directorate of Education,
Govt. of NCT of Delhi,
Pension Branch,
Old Secretariat, - .
3. The Pay & Accounts Officer No. II,
Govt. of NCT of Delhi,
R.K. Puram, New Delhi. Respondents

(None present even on the second call)

ORDER(ORAL)

None is present on behalf of the parties
all. even on the second. On the previous dates also,
nobody appeared for the parties. It clearly indicates
that the parties do not want to pursue this matter.
Accordingly, this O.A. is dismissed in default for
want of prosecution of both the parties.

May 5, 1998.
(T.N. Bhat)
Member (J)

/vv/